

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

RE-ASSEMBLED BUDGET SESSION

MONDAY, THE 16TH JUNE, 2014

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, sat till 1:20P.M.

The day was allotted for transaction of Government Business.

1. QUESTIONS:

Questions No. 78 - 84 with answers were listed for the day.

Unstarred Question No. 3 with answer was listed for the day.

2. CALL ATTENTION NOTICE:

- (i) Shri T. Chyne, MLA called the attention of the Minister in-charge Election under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in 'The Shillong Times' dated 22.05.2014, under the caption " 'B' deshis living in State prior to 1971 are Indian".
- (ii) Smti. Roshan Warjri, Minister in-charge Home(Police) laid a statement relating to Call Attention Notice by Shri C. R. Marak, MLA under the caption "Curfew in Chokpot as protest turns into fiery battle".
- (iii) Shri A. L. Hek, Minister in-charge Health & Family Welfare laid a statement relating to a Call Attention Notice by Shri Paul Lyngdoh, MLA under the caption "Hek assures free and fair entrance exam".
- (iv) Dr. Mukul Sangma, Chief Minister in-charge Finance laid a statement relating to a Call Attention Notice by Shri James K. Sangma, MLA under the caption "RTI activists nail Government on huge expenditure".

3. VOTING ON DEMAND FOR GRANTS:

Grant Nos. 30, 32,33, 34, 35,36, 38, 39,40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 57, 60 were put to vote by the House.

Grant No. 29 – Shri Paul Lyngdoh, MLA moved the Cut Motion on this Grant.

Dr. M. Ampareen Lyngdoh, Minister Urban Affairs Department replied.

Shri Paul Lyngdoh withdrew the Cut Motion after he was satisfied with the reply of the Minister Urban Affairs Department.

Grant No. 31 – Shri James K. Sangma, MLA moved a Cut Motion on this Grant.

Dr. M. Ampareen Lyngdoh, Minister, replied.

Shri James K. Sangma, MLA withdrew the Cut Motion after he was satisfied with the reply of the Minister.

Grant No. 56 – Dr. Donkumar Roy, MLA & Leader of Opposition moved a Cut Motion on this Grant. Shri James K. Sangma, MLA and Shri H. S. Lyngdoh, MLA also participated and supported the Cut Motion.

Shri Sngiawbhalang Dhar, Minister in-charge PWD (Roads) replied.

Dr. Donkumar Roy, MLA & Leader of Opposition withdrew the Cut Motion after he was satisfied with the reply of the Minister.

4. INTRODUCTION/CONSIDERATION/PASSING

(i) Dr. Mukul Sangma, Chief Minister in-charge Finance introduced the Meghalaya Appropriation (No II) Bill, 2014 with the leave of the House.

The Bill was then taken into consideration and passed by the House.

(ii) Prof. R. C. Laloo, Deputy Chief Minister in-charge Education, moved for consideration of the Martin Luther Christian University (Amendment) Bill, 2014 with the leave of the House. The Bill was then passed by the House.

(iii) Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Law moved for consideration of the Meghalaya Special Courts Bill, 2014 with the leave of the House. The Bill was then passed by the House.

5. PRESENTATION/ LAYING:

(i) Dr. Mukul Sangma, Chief Minister in-charge Finance presented the following:

(a) Report of the Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2013.

(b) Report No.1 of the Comptroller and Auditor General of India (Revenue Sector) for the year ended 31st March, 2013.

(c) Report No.2 of the Comptroller and Auditor General of India (Social, General and Economic Sectors and Public Sector Undertakings) for the year ended 31st March, 2013.

(ii) Shri H. D. R. Lyngdoh, Minister in-charge Cooperation laid the Annual Report and Account of the Meghalaya State Warehousing Corporation for the year 2012-2013.

6. PROROGATION/ADJOURNMENT SINE-DIE:

Since there was no more Business to be transacted for the current Session, the House was prorogued/adjourned sine-die.

7. National Anthem was played.

**Dated Shillong,
the 16th June, 2014.**

**Commissioner & Secretary,
Meghalaya Legislative Assembly.**

